

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**LOK SABHA**  
**UNSTARRED QUESTION NO. 745**  
**TO BE ANSWERED ON 28.04.2016**

**Mining Lease Application of GMDCL**

**745. SHRIMATI JAYSHREEBEN PATEL:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Gujarat has recommended a proposal for prior approval of the Union Government for Gujarat Mineral Development Corporation (GMDC) Limited's mining lease application of Lignite bearing area of 1251 hectares at villages Sodgam, Pithor, Tuna, Umargam Rajgadh, Vitthalgam etc. Taluka Valia, District Bharuch in 1999; and
- (b) if so, the details thereof and the action taken by the Union Government thereon?

**ANSWER**

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW &  
RENEWABLE ENERGY**

**(SHRI PIYUSH GOYAL)**

- (a)&(b) Ministry of Coal has received proposals from the Government of Gujarat for prior approval of reservation of Lignite bearing area of 3015 hectares of village Sodgam, Vitthalgam, Vandriya, Pithor, Deheli, Jambugam, Singla, Vagakhol of Valia Taluka of Bharuch District in November, 2015 under section 17A (2) of Mines and Minerals (Development and Regulation) Act (MMDR), 1957 in favour of Gujarat Mineral Development Corporation Limited (GMDC). The said proposals of Government of Gujarat were examined and accordingly the Ministry has accorded the approval to the proposal of Government of Gujarat for reserving 3015 hectare area pertaining to the block E,F,G in Valiya Taluka of District Bharuch under provision of Section 17 (A) (2) of MMDR Act 1957 in favour of GMDC.

\*\*\*\*\*